

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
(Chief Justice's Secretariat)

\*\*\*\*\*

**ORDER**

**No.: 51**

**Dated: 16.04.2019**

Consequent upon the promotions of Steno Typists as Junior Scale Stenographers in the pay level-6B (35600-112800), 07 Steno Typists to the posts of Junior Scale Stenographers in their own pay and grade vide order No. 28 dated 05.04.2019 and also assigning charge of Junior Scale Stenographers to 03 Steno Typists vide order No. 29 dated 05.04.2019 in the Jammu division, the following transfers and postings of Junior Scale Stenographers and Steno Typists are made in the interest of administration:

**A) Junior Scale Stenographers:**

1. Shri Naresh Kumar, Steno Typist, Munsiff Mob. Mag. (Traffic) Court, Udhampur upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Kathua against the newly created post.
2. Shri Mangal Kumar Sharma, Steno Typist, Spl. Exise Magistrate Court, Jammu upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Sub Judge, Ramnagar against the newly created post.
3. Shri Romesh Lal, Steno Typist, Munsiff Court, Sunderbani upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Udhampur against available vacancy.
4. Shri Joginder Kumar Sharma, Steno Typist, Munsiff Court, Hiranagar upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Additional District & Sessions Judge, Doda (Fast Track Court) against the newly created post.


5. Shri Ravi Kumar, Steno Typist, Munsiff Court, R. S. Pura upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Sub Judge, Batote against the newly created post.
6. Shri Pawan Kumar Sharma, Steno Typist, Sub Judge Court, Jammu upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Poonch against the newly created post.
7. Ms. Meenakshi Sharma, Steno Typist, 1st Addl. Munsiff (FC) Court, Jammu upon her promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Passenger Tax Magistrate, Jammu against the newly created post.
8. Shri Amit Sharma, Steno Typist, Sub Judge Court, Ramnagar upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Sub Judge, Surankote against the newly created post.
9. Shri Raj Kumar Sharma, Steno Typist, 2nd Addl Munsiff Court, Jammu upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Rajouri against the newly created post.
10. Shri Sarbjot Singh, Steno Typist, Spl. Mobile Magistrate (Traffic) Court, Jammu upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Udhampur against the newly created post.
11. Ms Maneesha Verma, Steno Typist, Munsiff Court, Jammu upon her promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Electricity Magistrate, Jammu against the newly created post.
12. Ms Sonia Gupta, Steno Typist, Munsiff Court, Akhnoor upon her promotion as Junior Scale Stenographer is transferred and posted as

Junior Scale Stenographer in the Court of Special Mobile Magistrate (Traffic), Jammu against the newly created post.

13. Shri Rishi Kumar Abrol, Steno Typist, Munsiff Court, Majalta upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Rajouri against available vacancy.
14. Shri Vishal Uppal, Steno Typist, Spl. Passenger Tax Court, Jammu upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Railway Magistrate, Jammu against the newly created post.
15. Ms. Tarvinder Kour, Steno Typist, Munsiff Court, Katra upon her promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Municipal Magistrate, Jammu against the newly created post.
16. Shri Sunil Kumar-I, Steno Typist, Spl. Mobile Magistrate Court, Kathua upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Sub Judge, Nowshera against the newly created post.
17. Shri Sunil Kumar-II, Steno Typist, Addl. Spl. MM Court, Udampur upon his promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Kishtwar against available vacancy.
18. Ms Arti Gupta, Steno Typist, Addl. Spl. Mobile Magistrate Court, Samba upon her promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of City Judge, Jammu against the newly created post.
19. Ms. Shilpa Gupta, Steno Typist, Sub Judge Court, Katra upon her promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Sub Judge, Jammu against the newly created post.

20. Ms. Kavita Devi, Steno Typist, Spl. Mobile Magistrate Court, Jammu upon her promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Special Excise Magistrate, Jammu against the newly created post.
21. Ms Manpreet Kour, Steno Typist, Munsiff Mobile Magistrate (Traffic) Court, Kathua upon her promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Kathua against available vacancy.
22. Ms Nisha Sharma, Steno Typist, Sub Registrar Court, Jammu upon her promotion as Junior Scale Stenographer is transferred and posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Jammu against the newly created post.

**B) Junior Scale Stenographers in their Own Pay and Grade:**

23. Shri Pradeep Vaid, Steno Typist, Sub Judge Court, Nowshera upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Ramban against available vacancy.
24. Shri Varun Sanotra, Steno Typist, Munsiff Court, Kalakote upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Reasi against the newly created post.
25. Shri Amit Kumar, Steno Typist, Munsiff Court, Thanamandi upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Poonch against available vacancy.
26. Ms Akriti Rathore, Steno Typist, Special Municipal Magistrate Court, Jammu upon her promotion as Junior Scale Stenographer in her own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Jammu against available vacancy.
27. Shri Amit Singh, Steno Typist, Munsiff Court, Bani upon his promotion as  
 Junior Scale Stenographer in his own pay and grade is transferred and

posted as Junior Scale Stenographer in the Court of Special Mobile Magistrate, Bhaderwah against the newly created post.

28. Shri Shammi Kumar, Steno Typist, Munsiff Court, Basohli upon his promotion as Junior Scale Stenographer in his own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Doda against available vacancy.
29. Ms Nitaksha Sharma, Steno Typist, Additional Mobile Magistrate (Traffic) Court, Jammu upon her promotion as Junior Scale Stenographer in her own pay and grade is transferred and posted as Junior Scale Stenographer in the Court of Additional District & Sessions Judge, Jammu (Fast Track Court) against the newly created post.

**C) Steno Typists assigned the charge of Junior Scale Stenographers:**

30. Shri Sumit Sangra, Steno Typist, Additional Special Mobile Magistrate Court, Thanamandi is transferred and posted as incharge Junior Scale Stenographer in the Court of Sub Judge, Bhaderwah against the newly created post.
31. Ms Neha Kumari, Steno Typist, 3rd Additional Munsiff Court, Jammu is transferred and posted as incharge Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Samba against available vacancy.
32. Ms Reecha Sharma, Steno Typist, Additional Special Mobile Magistrate Court, R.S.Pura is transferred and posted as incharge Junior Scale Stenographer in the Court of Sub Judge, Katra against the newly created post.

**D) Steno Typists**

33. Ms Shaheen, Steno Typist posted in the Court of Additional Special Mobile Magistrate, Doda is transferred and posted as such in the Court of 2<sup>nd</sup> Additional Munsiff, Jammu against available vacancy.
34. Mohd. Taj, Steno Typist posted in the Court of Sub Judge, Surankote is transferred and posted as such in the Court of Munsiff Mobile Magistrate (Traffic), Poonch vice Shri Rahul Sharma.



35. Ms Nidhi, Steno Typist posted in the Court of Chief Judicial Magistrate, Reasi is transferred and posted as such in the Court of Munsiff/JMIC, R.S. Pura against available vacancy.
36. Shri Swaraj Singh, Steno Typist posted in the Court of Special Mobile Magistrate, Poonch is transferred and posted as such in the Court of Munsiff/JMIC, Samba against available vacancy.
37. Shri Rahul Sharma, Steno Typist posted in the Court of Munsiff Mobile Magistrate (Traffic), Poonch is transferred and posted as such in the Court of Munsiff/JMIC, Hiranagar against available vacancy.
38. Ms. Monika Sharma, Steno Typist posted in the Court of Sub Judge, Batoteis transferred and posted as such in the Court of Additional Special Mobile Magistrate, Udhampur against available vacancy.
39. Ms Ranjana Chopra, Steno Typist posted in the Court of Munsiff Mobile Magistrate (Traffic), Rajouri is transferred and posted as such in the Court of Munsiff/JMIC, Akhnoor against available vacancy.
40. Ms Meenakshi Devi, Steno Typist posted in the Court of Special Mobile Magistrate, Rajouri is transferred and posted as such in the Court of Munsiff/JMIC, Jammu against available vacancy.

**Note: a)** All the Presiding Officers shall ensure that transferee is relieved within 10 days from the date of issuance of this Order. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.

**b)** Any transfer order, issued by any Ld. Principal District & Sessions Judge of a district, which is contrary to this order shall deem to have been superceded by this order.

**(By Order)**

*Sd/-*  
**(Jawad Ahmed)**  
**Principal Secretary to**  
**Hon'ble the Chief Justice**

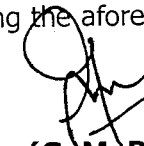
**No. 200-273/PSY**

**Dated: 16.04.2019**

**Copy to the:**

1. Registrar General, High Court of J&K at Jammu.
2. Registrar Vigilance, High Court of J&K at Jammu.
3. Registrar Rules, High Court of J&K at Jammu.  
..... for information.
- 4-13. Principal District & Sessions Judge, Jammu/Bhaderwah/Kathua/ Kishtwar/Poonch/Rajouri/  
Ramban/Reasi/Samba/Udhampur.
- 14-15. Additional District & Sessions Judge (Fast Track Court), Jammu/Doda.

- 16-32. CJM/Sub Judge, Jammu/Udhampur/Rajouri/Ramnagar/Batote/Surankote/Nowshera/Katra/Kishtwar/Kathua/Ramban/Reasi/Poonch/Doda/Bhaderwah/Samba/Batote.
- 33-38. Special Mobile Magistrate (Sub Judge) Court, Jammu/ Kathua/Poonch/ Rajouri/Bhaderwah/ Udhampur.
39. Special Municipal Magistrate, Jammu.
40. Special Mobile Passenger Tax Magistrate, Jammu.
41. Special Excise Magistrate, Jammu.
42. Railway Magistrate, Jammu.
43. Special Electricity Magistrate, Jammu.
44. Special Mobile Magistrate (Traffic), Jammu.
45. City Judge, Jammu.
46. Chief Accounts Officer, High Court of J&K, Jammu.
- 47-58. Munsiff/JMIC,  
Jammu/Samba/Akhnoor/Sunderbani/Hiranagar/R.S.Pura/Majalta/Katra/Kalakote/Thanaman  
di/Bani/Basohli.
59. 1<sup>st</sup> Addl. Munsiff (Forest Magistrate), Jammu.
60. 2<sup>nd</sup> Addl. Munsiff, Jammu.
61. 3<sup>rd</sup> Addl. Munsiff, Jammu.
62. Addl. Mobile Magistrate (Traffic), Jammu.
63. Sub Registrar, Jammu.
- 64-68. Additional Special Mobile Magistrate (Munsiff), Udhampur/Samba/Thanamandi/R.S.Pura/  
Doda.
- 69-72. Munsiff Mobile Magistrate (Traffic), Udhampur/Kathua/Poonch/Rajouri.  
..... for information and necessary action.
73. Order File.
74. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the  
High Court website.

  
16/4/2019  
**(G. M. Parray)**  
**Joint Registrar**  
16/4/19